

Further, multi departmental group headed by Member (T), Telecom Commission and ex-officio Secretary to the Government of India has been formed to address security related concerns in supply of equipments in the Telecom Sector.

Security arrangement of Delhi Metro

3612. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

SHRIMATI KUSUM RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of recent bomb blasts in Moscow Metro, Government has assessed the security arrangements of Delhi Metro;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government is aware that security arrangements in Delhi Metro are not satisfactory; and

(e) if so, the details of steps Government proposes to ensure safety of passengers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) Strengthening of security of the Delhi Metro is a continuous process. The Government regularly assesses and reviews the security of the Delhi Metro *vis-a-vis* the prevailing security situation and takes action accordingly. The steps taken to ensure safety of passengers of Delhi Metro include frisking, checking of baggage, patrolling mock drill, etc.

Discussion with CMS regarding separatists activities

3613. SHRI SHADI LAL BATRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the increasing activities of Maoists, naxalites and terrorists in the country, Government has held discussion with Chief Ministers of various States;

(b) if so, the details thereof;

(c) the number of such groups/ organisations operating in various States with their names;

(d) whether Government has chalked out any plan to check the activities of these rebel groups;

(e) if so, the details thereof; and

(f) whether Government is open to unconditional talks with these rebel groups and address the socio-economic aspects of the insurgency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) A meeting on internal security of the country was held on 7th February, 2010 with the Chief Ministers of the States under the Chairmanship of Hon'ble Prime Minister. Key issues discussed included capacity building, intelligence strengthening, filling up of vacancies in the police forces, budgetary outlays for police, police reforms, and strengthening counter terrorism capabilities. State Governments sought, *inter alia*, financial support, centralized procurement for weapons, additional training facilities and operational support to deal with the problem of Left Wing Extremism. It was resolved to expedite police reforms, fill up vacancies, upgradation of training institutions of Counter Terrorism, jungle Warfare & Intelligence, assistance to States in procurements and sharing of best practices in internal security. There are many splinter groups of naxals of which CPI(Maoist) is the major naxal outfit which accounts for more than 90 per cent of violence. There are a large number of militant/terrorist outfits active in J&K and some of the North Eastern States.

(d) and (e) 'Police' and 'public order' being State subject, State Governments deal with various issues related to naxalism, insurgency and terrorism. Central Government closely monitors the situations and supplements the efforts of State Governments on security and development front over a wide range of schemes.

(f) The Government has given a call to Left Wing Extremists, terrorist and insurgent groups to abjure violence and place their demands within the framework of the constitution.

Pro-active system to track down terrorists and criminals

3614. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that terrorists and organized criminals have developed various channels of communications with the help of technology;

(b) if so, whether Government now proposes to adopt a pro-active system to track down terrorists and organized criminals who have developed such channels of communications; and